

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2022				
Court- wise pendency of Cases as on 31.07.2022				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri A. Debbarma, District and Sessions Judge, Agartala	682	210	892
2	Sri Gobinda Das, ADJ., (Court No. 2), Agartala	594	241	835
3	Sri Amrendra Kumar Singh, ADJ., (Court No. 3), Agartala	0	129	129
4	Sri Debasish Kar, ADJ., (Court No. 4), Agartala	655	230	885
5	Sri Mridul Chakarborty, ADJ., (Court No. 5), Agartala	215	325	540
6	Smti Sudipta Choudhury, Judge, Family Court, Agartala	564	359	923
7	Sri V. P. Debbarma, Addl. Judge, Family Court, Agartala	503	388	891
8	Smt. Tanusree Debnath, CJ (Sr. Div) & ASST. SJ., (Court No.1), Agartala	526	28	554
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. SJ., (Court No.2), Agartala	552	26	578
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	214	1063	1277
11	Addl.CJM-cum-Civil Judge (Sr. Div), Agartala (now, Vacant), charge remains with the Chief Judicil Magisgrate-cum- Civil Judge (Sr.Division), Agartala	98	1324	1422
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	192	845	1037
13	Sri Ayan Choudhury, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	136	893	1029
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	35	552	587
15	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala (Vacant), charge remains with Smti Dorothy Jamatia , JM., First Class-cum-Civil Judge (Jr. Div),(Court No.1), Agartala	18	664	682
16	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala (Vacant), charge remains with Smti.Deepa Bhattacharyya , JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala	46	943	989
17	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala (Vacant), charge remains with Smti Aparajita Singha , JM, First Class-cum-Civil Judge (Jr. Div), (Court No. 6), Agartala	41	974	1015
18	Smti. Deepa Bhattacharyya, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala	38	882	920
19	Smti. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala	44	953	997
Total		5153	11029	16182
Station-wise pendency of Cases as on 31.07.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4086	10282	14368
Total		4086	10282	14368
2	Family Court, Agartala	564	359	923
3	Addl. Judge, Family Court, Agartala	503	388	891
Total		1067	747	1814
Grand Total		5153	11029	16182

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2022				
Court- wise pendency of Cases as on 31.07.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Arindam Paul, District and Sessions Judge, Udaipur	191	158	349
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	230	132	362
3	Sri Subhra Nath, Judge, Family Court, Udaipur	190	261	451
4	Civil Judge (Sr. Div) & Asstt. Sessions Judge, Udaipur (now, Vacant), charge of the Court remains with the CJM-cum-Civil Judge (Sr. Div), Udaipur	225	54	279
5	Smti, Debaleena Kilikdar CJM-cum-Civil Judge (Sr. Div), Udaipur	83	285	368
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	30	301	331
7	Smti. Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	9	368	377
8	Smti. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	10	375	385
9	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	16	755	771
10	Smti Susmita Das, CJ (Jr. Div) -cum-JM First Class, Amarpur	6	744	750
Total		990	3433	4423
Station-wise pendency of Cases as on 31.07.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	778	1673	2451
2	Amarpur	22	1499	1521
Total		800	3172	3972
3	Family Court, Udaipur	190	261	451
Grand Total		990	3433	4423

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2022				
Court- wise pendency of Cases as on 31.07.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Belonia	624	234	858
2	Sri Uttam Hrish Das, Judge, Family Court, Belonia	145	110	255
3	Sri Sushanta Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	82	48	130
4	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	35	386	421
5	Smti. Mitra Das, CJ (Jr. Div)-cum-JM First Class, Belonia	155	499	654
6	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	43	424	467
7	Sri Tapan Debbarma, Addl. District & Sessions Judge, Sabroom,	26	26	52
8	Smti. Swastika Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	10	186	196
9	Sri Aritra Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	40	136	176
Total		1160	2049	3209
Station-wise pendency of Cases as on 31.07.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	939	1591	2530
2	Sabroom	76	348	424
Total		1015	1939	2954
3	Family Court, Belonia	145	110	255
Grand Total		1160	2049	3209

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2022				
Court- wise pendency of Cases as on 31.07.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	159	132	291
2	Smti Jhuma Datta Choudhury Additional District and Sessions Judge, Kailashahar	18	93	111
3	Sri Dhiman Debbarma, Judge, Family Court, Kailashahar	153	230	383
4	Smti Lopamudra Dasgupta, CJ (Sr. Div) & ASST. SJ., Kailashahar	198	13	211
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	98	535	633
6	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	187	249	436
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant)charge remain with Sri Amarjit Dey , CJ (Jr. Div)-cum- JM First Class, Kailashahar	54	207	261
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge (Jr.Div), Kailashahar (Court No.2)	42	223	265
Total		909	1682	2591
Station-wise pendency of Cases as on 31.07.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	756	1452	2208
Total		756	1452	2208
2	Family Court , Kailashahar	153	230	383
Grand Total		909	1682	2591

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2022				
Court- wise pendency of Cases as on 31.07.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Dharmanagar	509	475	984
2	Sri Soumyo Bikash Das, Additional District & Sessions Judge, Dharmanagar	28	46	74
3	Shri Yoginder Pal, Judge, Family Court, Dharmanagar	265	201	466
4	Sri Shaurav Saha, CJ (Sr. Div) & ASST. SJ., Dharmanagar	188	29	217
5	Sri Saamyoyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), Dharmanagar	96	278	374
6	Smti. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	170	426	596
7	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	83	325	408
8	Sri Raja Gupta, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	1	199	200
9	Sri Piyush Priyadershi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	4	167	171
Total		1344	2146	3490
Station-wise pendency of Cases as on 31.07.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1074	1579	2653
2	Kanchanpur	5	366	371
Total		1079	1945	3024
3	Family Court, Dharmanagar	265	201	466
Grand Total		1344	2146	3490

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2022				
Court- wise pendency of Cases as on 31.07.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	228	452	680
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	30	100	130
3	Sri Sarbajeet Choudhury, CJM-cum-Civil Judge (Sr. Div), Sonamura	188	694	882
4	Sri Kaushik Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Sonamura	84	388	472
5	Smti Madhumita Paul, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	46	264	310
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	204	282	486
7	Smti Chhandita Debnath, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	35	827	862
8	Sri Ali Haydar Khan, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	71	797	868
Total		886	3804	4690
Station-wise pendency of Cases as on 31.07.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	546	1798	2344
2	Bishalgarh	310	1906	2216
Total		856	3704	4560
3	Family Court, Sonamura	30	100	130
Grand Total		886	3804	4690

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2022				
Court- wise pendency of Cases as on 31.07.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smti. Sankari Das, District and Sessions Judge, Khowai,	187	345	532
2	Sri Hrishikesh Chakrabarti, Judge, Family Court, Khowai	100	88	188
3	Smti. Nandita Bhattacharyya, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	81	33	114
4	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Khowai	27	711	738
5	Sri Koushik Karmakar, CJ (Jr. Div)-cum- JM., First Class, Khowai	46	1054	1100
6	Smti. Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	21	1066	1087
Total		462	3297	3759
Station-wise pendency of Cases as on 31.07.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	362	3209	3571
Total		362	3209	3571
2	Judge, Family Court, Khowai	100	88	188
Grand Total		462	3297	3759

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2022				
Court- wise pendency of Cases as on 31.07.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Goutam Sarkar, District and Sessions Judge, Ambassa	82	175	257
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	12	101	113
3	Sri Ramdas Chattopadhyay, Judge, Family Court, Ambassa,	9	11	20
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	39	5	44
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	31	73	104
6	Smti Reena Debbarma, CJ (Jr. Div)-cum- JM., First Class, Ambassa	10	74	84
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	102	160	262
8	Sri Sanjan Lal Tripura, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	4	533	537
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	46	566	612
10	Sri Ramanuj Bhattacharjee, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	11	232	243
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	8	97	105
12	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div)., Ganda Twisa	0	62	62
13	Sri Thomas Lalditsaka Darlong, Civil Judge (Jr. Div)-cum- J.M. First Class., Ganda Twisa	2	100	102
Total		356	2189	2545
Station-wise pendency of Cases as on 31.07.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	174	428	602
2	Kamalpur	152	1259	1411
3	Longtharai Valley	19	329	348
4	Ganda Twisa	2	162	164
Total		347	2178	2525
5	Family Court, Ambassa	9	11	20
Grand Total		356	2189	2545

District-wise pendency of Civil and Criminal Cases as on 31.07.2022				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	5153	11029	16182
2	Gomati District, Udaipur	990	3433	4423
3	South Tripura District, Belonia	1160	2049	3209
4	Unakoti Judicial District, Kailashahar	909	1682	2591
5	North Tripura District, Dharmanagar	1344	2146	3490
6	Sepahijala District, Sonamura	886	3804	4690
7	Khowai District, Khowai	462	3297	3759
8	Dhalai District, Ambassa	356	2189	2545
Total		11260	29629	40889